## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO. 150/ND/2016 RT CP No.186/Chd/Hry/2017 a/w CA No.134/2017

M/s Buddy Mumbai Duty

Free Services Pvt.Ltd.

...Petitioner

Vs.

M/s Authentic Restaurants Pvt.Ltd.

...Respondents

Present: Mr.Pradeep Nauharia, with Ms.Pallavi Singh, Advocates

for Petitioner

Mr. Anand Chhibbar, Senior Advocate with Mr. Manish

Dambla and Mr. Vaibhav Sahni, Advocates for Respondents.

CA No.134/2017 has been filed by the petitioner's counsel seeking adjournment to file rejoinder by the petitioner. The same is opposed. In the interest of justice let the rejoinder be filed within two weeks with copy advance to the counsel opposite.

List the matter for arguments on 04.10.2017. CA No.134/2017 stands disposed of.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

September 05, 2017